

**COURT-I**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 153 OF 2013**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1  
  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. H. Luthra for R-2 & R-3

**ORDER**

We have heard Mr. M.G. Ramachandran, appearing for the Appellant, who argued at length.

Post the mater for further submissions on **21<sup>st</sup> August, 2014**  
**at 4:00 P.M.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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